

sets covering a range of 200 to 1000 MW and these sets will have improved performance and quality parameters. All other necessary measures required on the shop floor, for vendor items, packing, erection and commissioning are being taken. The private sector units have also access to foreign technical assistance where required and there is a constant endeavour on their part also to improve quality.

**Bill to regulate elections to the Governing bodies of Gurdwaras**

179. SHRI JAGJITSINGH ANAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce a Bill to regulate elections to the governing bodies of the Sikh Gurdwaras all over India; and

(b) if so, what are the details thereof and by when it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) No, Sir.

(b) Does not arise.

180. [Transferred to the 3rd May, 1978].

**Report on collection of funds for the Kisan Diwas**

181. SHRI M. KADERSHAH;  
SHRI E. R. KRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to refer to the Starred Question 225 given in the Rajya Sabha on the 2nd March, 1978 and state:

(a) whether Government have received from the Haryana Government any report on the reported irregularities committed by the Haryana Chief Minister in the collection of funds on the occasion of the Kisan Diwas on the 23rd December, 1977; and

(b) if so, what action Government have taken on the report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The Government of Haryana has intimated that the allegations about the reported irregularities committed by the Haryana Chief Minister in the collection of funds on the occasion of Kisan Diwas are unfounded and that no specific instance has been given by the complainants in support of the allegations. The Chief Minister of Haryana is stated to have written to the complainants on 28-12-1977 asking for details of the amounts alleged to have been collected, including the names of subscribers, to which the complainants did not reply.

(b) Does not arise.

**Provision of multi-channel wave length for television transmission**

182. SHRI M. KADERSHAH;  
SHRI E. R. KRISHNAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) by when Government propose to introduce multi-channel wave length system for the television transmission in the country at some selected stations;

(b) whether Government have formulated any time bound programme for this purpose; and

(c) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) In view of the heavy capital expenditure involved and the financial constraints there is no proposal to introduce multi-channel transmission at any TV Centre, for the present.

(b) No, Sir.

(c) Does not arise.

183. [Transferred to the 3rd May, 1978].